NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP (IB) NO.387/KB/2017 CA(IB) No.435/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M.

Name of the Company		State Bank of India -Vs-		
		Adhunik Alloys & Power Ltd		
Under Section		9		
		IBC		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	o. Representative (IN CAPITAL			date
	LETTERS)			

1/2 Ma Sidnantha Shanna, Adv & On behalf
24 Ms Namralia Basu, Adr & Corporalia Deblor Banna (2017)

ORDER

Ld. Counsel for the corporate debtor are present.

List on 16/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)

Sd